# GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

## LOK SABHA UNSTARRED QUESTION No.2970 TO BE ANSWERED ON 12.03.2021

### **Projects in Protected Forest Areas**

### 2970. SHRI KRUPAL BALAJI TUMANE:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the National Board for Wildlife has given approval to such projects which are either passing through or are in the close vicinity of forest areas and as a result of which are likely to endanger the lives of wild animals;
- (b) if so, the details thereof;
- (c) whether the Government is aware that this would not only affect the wildlife but also have a long term impact on the eco-system of such areas; and
- (d) if so, the details thereof?

### ANSWER

## MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO)

(a) to (d) The Standing Committee of National Board for Wildlife, which comprises of both official and expert members, considers and takes informed decisions on project proposals within protected areas and eco-sensitive zones based on the recommendations of Chief Wild Life Warden, State Board for Wild Life and State Government. Suitable mitigation measures are recommended by the Committee wherever required.

Ministry has requested the States/UTs that linear infrastructure proposals inside the Protected Areas (PAs) and Eco-sensitive Zones around PAs should be accompanied by an animal passage plan prepared by the project proponent on the basis of Guidelines on "Eco-friendly Measures to Mitigate Impacts on Linear Infrastructures on Wildlife" prepared by the Wildlife Institute of India in order to mitigate adverse impact.

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